

**HIGH COURT OF JUDICATURE FOR RAJASTHAN
BENCH AT JAIPUR**

D.B. Civil Writ Petition No. 5338/2020

Rajeev Bhushan Bansal S/o Shri Bharat Bhushan Bansal

----Petitioner

Versus

State Of Rajasthan

----Respondent

For Petitioner(s) : Mr. Rajeev Bhushan Bansal, petitioner
through video calling.

For Respondent(s) :

**HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SATISH KUMAR SHARMA**

Order

15/04/2020

Matter is listed on the basis of memo for urgent hearing.

Issue notice to the respondents, returnable within four weeks.

Respondents are directed to file the reply indicating what steps they have taken in the matter of school fees payable during the lockdown.

Matter be listed on 14.05.2020.

(SATISH KUMAR SHARMA),J

(INDRAJIT MAHANTY),CJ